

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**


Dated: 18.07.2019

**ORDER NO. 152 of 2019**

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 127/2019 for CESTAT, New Delhi for the period from **22.7.2019** to **26.7.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From <b>22.7.2019</b> to <b>26.7.2019</b>	Single Member Bench matters

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

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**Dy. Registrar**